

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/9/KOB/2024
SECTION	SEC 213 C/ACT
NAME OF PARTIES	R VIJAYA KUMAR & 4 OTHERS V/S KERALA STATE CIVIL SUPPLIES CORPORATION LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	KPS SURESH, MOLLY JACOB
RESPONDENTS ADVOCATE/ PROFESSIONAL	

11th JULY 2024

O R D E R

CP(C/ACT)/9/KOB/2024

Learned Counsel, Mr. K P S Suresh appears virtually on behalf of the Petitioners. Learned representing Counsel, Mr. Shoukath Hussain appears physically on behalf of the Counsel on record for the Respondent.

Vakkalath and Reply affidavit filed by the Respondent are on record.

On perusal of the records, it is seen that the Petitioner has sought for an investigation against the respondent Company. Since the investigation can only be done through the concerned officials of the Ministry of Corporate Affairs, the Counsel appearing for the Petitioners is directed to implead the concerned officials of the Ministry of Corporate Affairs as an additional respondent in the present Company Petition.

List this matter on **14.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**